

**GOVERNMENT OF INDIA
SCIENCE AND TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:919

ANSWERED ON:03.03.2010

NATIONAL BIO-TECHNOLOGY REGULATORY AUTHORITY

Jawale Shri Haribhau Madhav;Pradhan Shri Amarnath

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether the Government has set up National Biotechnology Regulatory Authority;
- (b) if so, the role and functions of the Authority;
- (c) if not, the reasons therefor; and
- (d) the time by which the Authority is likely to be set up?

Answer

MINISTER OF STATE FOR SCIENCE & TECHNOLOGY AND MINISTER OF STATE FOR EARTH SCIENCES (PRITHVIRAJ CHAVAN)

(a) to (d): The Government of India is in the process of setting up of a Biotechnology Regulatory Authority of India (BRAI), which will be autonomous and statutory agency to regulate the research,transport, import, manufacture and use of organisms and products of modern biotechnology. A draft Biotechnology Regulatory Authority of India Bill has been prepared through a consultative process involving interdisciplinary and inter-ministerial experts, State Governments and Stakeholders. No time frame can be given.